

(a) whether the number of prospective candidates belonging to the Scheduled Castes and Scheduled Tribes available in the employment market, discipline-wise is always very low as compared with the number of vacancies in scientific, technical, or specialised posts reserved for them, at any given point of time;

(b) if so, how will such reserved vacancies be filled on the strength mere advertisements and circulation of information regarding reserved vacancies, unless candidates are prepared and trained sufficiently in advance;

(c) whether any of the existing training institutions or programmes cater to specific requirements; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) to (d) Information is being collected and will be laid on the Table to the House.

Report Of C.A.G. On The Working Of Doordarshan And Air

6778. SHRI MADAN LAL KHURANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether attention of the Government has been drawn to the new-item captioned "CAG flays CRPF & DD for financial bunglings" appearing in the Indian Express dated August 8, 1991;

(b) if so, the facts thereof regarding doordarshan;

(c) the steps taken or proposed to be taken to remedy the situation and also against the persons found responsible therefor; and

(d) the number of times in the past the Comptroller and Auditor General submitted adverse report on the working of the Doordarshan and A.I.R. and the reasons for the continuance of those irregularities till now?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) Yes, Sir.

(b) The report of C&AG mainly brings out some procedural deficiencies and some omissions on the part of Doordarshan in relation to some of their activities.

(c) and (d) The functioning of Government Departments including All India Radio and Doordarshan is gone into by the Comptroller and Auditor General on a continuing basis. The recommendations contained in the Reports of the C&AG presented to Parliament from time to time are duly considered and appropriate follow-up action is taken in respect of those recommendations.

Funds For Development Of Science And Technology

6779. SHRI DHARMANNA MONDAYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) the total amount earmarked by the Union Government to each State for promotion and development of Science and Technology during 1990-91 and 1991-92;

(b) whether the amount earmarked for the State of Maharashtra during 1990-91 has been utilised fully;

(c) if so, the details thereof; and

(d) if not, the reasons therefor